

**In the Court of Sub-Divisional Magistrate, Dheera, Exercising the Powers of  
Marriage Officer, Dheera, Distt. Kangra (H.P.)**

In Ref.

Balbinder Singh s/o Ranjeet Singh and Shagun Kumari d/o Surinder Kumar

*Versus*

General Public

*Application under section 16 of the Special Marriage Act, 1954 for intended marriage.*

An application under section 16 of the Special Marriage Act, 1954 has been received by the undersigned from Balbinder Singh (DOB 12-01-1993) s/o Ranjeet Singh, r/o Village Dagera Khas, Post Office Dagera, Tehsil Thural, Distt. Kangra (H.P.) Pin-176 107 and Shagun Kumari (DOB 23-12-1999) d/o Surinder Kumar, r/o Village Gharella Kalan, P.O. Bachhwai, Tehsil Thural, Distt. Kangra (H.P.)- Pin Code-176 107. If there is any objection on this marriage, the objection in person or through counsel be submitted to this office on or before 24-06-2024 otherwise the marriage will be registered.

Seal.

Sd/-  
Marriage Officer-cum-S.D.M.,  
Dheera, Distt. Kangra (H.P.).

---

**In the Court of Sub-Divisional Magistrate, Dheera, Exercising the Powers of  
Marriage Officer, Dheera, Distt. Kangra (H.P.)**

In Ref.

Anish Kumar s/o Late Sh. Trilok Singh and Reeta Devi d/o Mansa Ram

*Versus*

General Public

*Application under section 16 of the Special Marriage Act, 1954 for intended marriage.*

An application under section 16 of the Special Marriage Act, 1954 has been received by the undersigned from Anish Kumar (DOB 11-06-1989) s/o Late Sh. Trilok Singh, r/o Village Khurd Duhak, Post Office Duhak, Tehsil Thural, Distt. Kangra (H.P.) Pin-176 075 and Reeta Devi (DOB 05-05-1993) d/o Mansa Ram, r/o Village Dakri, P.O. & Tehsil Ghumarwin, Distt. Bilaspur (H.P.)- Pin Code-174 021. If there is any objection on this marriage, the objection in person or through counsel be submitted to this office on or before 12-07-2024 otherwise the marriage will be registered.

Seal.

Sd/-  
Marriage Officer-cum-S.D.M.,  
Dheera, Distt. Kangra (H.P.).

---

**In the Court of Sub-Divisional Magistrate, Dheera, Exercising the Powers of  
Marriage Officer, Dheera, Distt. Kangra (H.P.)**

In Ref.

Reshant Rana s/o Surinder Kumar and Diksha Dogra d/o Shamsher Singh Dogra

*Versus*

General Public

*Application under section 16 of the Special Marriage Act, 1954 for intended marriage.*

An application under section 16 of the Special Marriage Act, 1954 has been received by the undersigned from Reshant Rana (DOB 25-09-1991) s/o Surinder Kumar, r/o Village Dhaniyara, Post Office Duhak, Tehsil Thural, Distt. Kangra (H.P.) Pin-176 107 and Diksha Dogra (DOB 09-07-1994) d/o Shamsher Singh Dogra, r/o Village & P.O. Bara, Tehsil Nadaun (Sukrala), Distt. Hamirpur (H.P.)- Pin Code-177 044. If there is any objection on this marriage, the objection in person or through counsel be submitted to this office on or before 19-06-2024 otherwise the marriage will be registered.

Seal.

Sd/-  
Marriage Officer-cum-S.D.M.,  
Dheera, Distt. Kangra (H.P.).

---

**In the Court of Sh. Vishrut Bharati (HAS), Marriage Officer-cum-Sub-Divisional Magistrate,  
Fatehpur, Distt. Kangra (H.P.)**

1. Ajay Sharma s/o Dharam Chand Sharma, r/o Village Balana, Tehsil Sihunta, Distt. Chamba (H.P.)-176 207 at present residing at VPO and Tehsil Fatehpur, Distt. Kangra (H.P.)- 176 053.

2. Taniya Sharma d/o Prem Kumar Sharma, r/o Bagh Keshodas (222), Muzaffarnagar, Uttar Pradesh-251 001 at present residing at VPO and Tehsil Fatehpur, Distt. Kangra (H.P.)- 176 053

*..Applicant.*

*Versus*

General Public

*..Respondent.*

*Subject.—Registration of marriage under Special Marriage Act, 1954 (Central Act 43 of 1954).*

Whereas the above named applicants have made an application under Special Marriage Act, 1954 (Central Act 43 of 1954) alongwith an affidavit stating therein that they have solemnized their marriage on 11-12-2021 at Om Palace, Rait, Tehsil Shahpur, Distt. Kangra (H.P.). But this marriage has not been entered in the records of Registrar of Marriage-cum-Panchayat Secretary, Balana, District Chamba (H.P.) and whereas the applicants have prayed for the registration of their marriage.

Now, therefore, objections are invited from the general public that if anyone has any objection regarding this registration of the marriage of the above named applicants, they should

appear before the court of undersigned on 18-06-2024 either personally or through their authorized agent. In the event of their failure to do so, it would be deemed that there is no objection to the purposed registration of marriage and orders shall be passed *ex-parte* for the registration of marriage without affording any further opportunity of being heard.

Issued under my hand and seal of the court on this 16th day of May, 2024.

Seal.

Sd/-  
(VISHRUT BHARTI, HAS),  
*Marriage Officer-cum-S.D.M.,  
Fatehpur, Distt. Kangra (H.P.).*

---